

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st March, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) (M.A.No.29/18)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
FOR ADMISSION				
2.	Original Application No. 152/2017(CZ) (M.A.No.545/17)	Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors.	Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv.	
AFTER NOTICE				
3.	Appeal No. 41/2017(CZ)	Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors.	Mr. Dharamveer Sharma, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 01-03-2019 shall be adjourned to 10-04-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in